

and the amount of foreign exchange earned therefrom during these years; and

(c) if not, the steps Government propose to take to boost the cement export?

THE DEPUTY MINISTER IN THE

MINISTRY OF FOREIGN TRADE & SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) A statement is attached.

(c) Does not arise.

Statement

Quantity in Tonnes
Value in Rs. lakhs.

S. No.	Name of the Country	Year		Year	
		1967	1968	1967	1968
		Qty.	Val.	Qty.	Val.
1.	Nepal	31432	37.21	48953	59.01
2.	Qatar and Trucial Oman	215	0.33	50	0.08
3.	Saudi Arabia	—	—	6125	8.70
4.	Muscat	115	0.18	5535	7.59
5.	Ceylon	—	—	75405	69.43
6.	Kuwait	—	—	19275	24.53
7.	Kenya	50	0.14	35	0.11
8.	Tenzania	10	0.03	60	0.22
9.	Others	—	—	496	0.46
TOTAL		31822	37.89	155934	170.13

Setting up of a Paper Corporation in Public Sector

1143. SHRI SHIVA CHANDRA JHA :
SHRI B. K. DASCHOWDHURY:
SHRI K. ANIRUDHAN:
SHRI E. K. NAYANAR:
SHRI P. RAMAMURTI:
SHRI B. K. MODAK:
SHRI SITARAM KESRI:
SHRI SRINIBAS MISRA:

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government is planning to set up a Paper Corporation in the public sector for increasing paper and newsprint production; and

(b) if so, the details thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED): (a) Yes, Sir.

(b) No final decision has been taken so far and therefore it is not possible to give the details.

Ashoka Paper Mills, Darbhanga

1144. SHRI SHIVA CHANDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government propose to take over the Ashoka Paper Mills, Darbhanga, Bihar;

- (b) if so, when and how; and
 (c) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) No, Sir.

(b) Does not arise.

(c) The mill has been left at the stage of its construction and it is not considered desirable for Government to take over from economic point of view.

Commercial Clerks on Southern Railway

1145. SHRI PILOO MODY : Will the Minister of RAILWAYS be pleased to state :

(a) the total strength of Commercial Clerks on the Southern Railway, Division-wise, as on the 1st January 1962 and on the 1st November, 1968;

(b) whether it is a fact that during the last few years, there was a reduction of staff in the category of Commercial Clerks alone, so far as traffic and commercial departments are concerned which was contrary to principles when there was a steady increase in traffic and earnings in the Railway during the period; and

(c) the particulars of staff reduction in the categories of A. S. Ms., Guards, and T. T. Es. during the period from 1961 to 1968 ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b). The information is being collected and will be placed on the Table of the Sabha.

(c) Assistant Station Masters ...	205
Guards ...	31
Travelling Ticket Examiners ...	31

Stenographers in Northern Railway Headquarters Office

1146. SHRI VIDYA DHAR BAJPAI :
 SHRI NIHAL SINGH :
 SHRI RAM SWARUP
 VIDYARTHI :
 SHRI SURAJ BHAN :

Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 4604 on the 20th August, 1968 and state :

(a) whether the Northern Railway has fixed the target date for implementing Railway Board's orders and responsibility fixed against the errant officials for violation of Railway Board's orders ;

(b) whether it is a fact that Heads of Departments and Divisional Superintendents had sent their requirements of stenographers in grade of Rs. 210-425 to to Establishment Branch after receipt of aforesaid orders stressing that the present yard-stick was not practicable;

(c) if so, whether their requirements were taken into account and selections held accordingly; and

(d) if the reply to part (a) above be in affirmative what is the target date and what action has been taken or is proposed to be taken against the officials responsible for violation of Railway Board's orders; and

(e) if the answer to parts (b) and (c) above be in the negative, reasons therefor ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (e). Yes. The Northern Railway Administration laid down 30th June 1968 as the target date for implementing Railway Board's orders. The Divisional Superintendents and some of the Heads of Departments pressed for revision of the existing yard-stick for the provision of stenographers with a view to providing one stenographer to each of the Senior Scale Officers and sent in their additional requirements of stenographers in grade Rs. 210-425 after receipt by them of the above